

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/618/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 13th February 2019.

Sub: **Casual Leave along with Station Leave Permission.**

Ref:- Your letter No. DJD/762/19, dtd. 11.02.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 1(one) day on 20.02.2019 along with Station Leave permission, has been ~~granted/rejected~~.

The Addl. District and Sessions Judge, Dibrugarh, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

Sd/-

JOINT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/619/A, dated 13.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court


JOINT REGISTRAR (VIGILANCE)

Rolan: